

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 268/2023

IN THE MATTER OF:

Subhash Khandelwal & Anr.

.....PETITIONER

Versus

North Delhi Municipal Corporation

.....RESPONDENTS

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FILED BY:



PUJA KALRA

Standing Counsel MCD

Chamber No. 430, Block-I,

Delhi High Court, New Delhi

Mob. 9312839323

PLACE: NEW DELHI

DATED: 23 .02.2024

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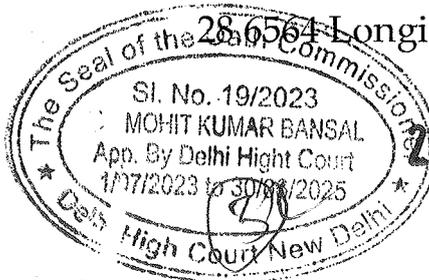
**ACTION TAKEN REPORT ON BEHALF OF THE RESPONDENT
NO. 1/ MUNICIPAL CORPORATION OF DELHI/(MCD).**

Affidavit of Bhaskar Seal S/o Sh. P.C. Seal, Aged about 45 years, Remunerative Project Cell, Municipal Corporation of Delhi, on behalf of the MCD.

I the above named deponent do hereby solemnly affirm and declare here as under:-

1. That it is humbly submitted that I am presently working as Assistant Commissioner, RP Cell, MCD and fully conversant with the facts of the case on the basis of the record maintained and made available in this regard and as such am competent to depose and swear the present affidavit on behalf of the respondent/MCD.
2. That the applicant in the present original application are seeking the direction to remove the existing mobile tower, concrete platform and restore the green area at Seth Ghanshyam Dass Chowk, Ramjass Road, karol Bagh New Delhi-110005. Latitude

28.0564 Longitude 77.1917



22 FEB 2024

- 3. That the Horticulture Department was instructed to restore greenery of the said area vide letter No. AC/RPC/MCD/2024/D-2815 dated 29.01.2024. (Photo enclosed) **Annexure-R/1.**
- 4. That M/s Indus Tower Ltd. removed the concrete platform and piling also removed and the Horticulture Department restored the greenery of the said area at Seth Ghanshyam Dass Chowk, Ramjass Road, Karol Bagh New Delhi-110005. Latitude 28.6564 Longitude 77.1917 and restored the area in original nature. (Photographs enclosed) **Annexure-R/2.**
- 5. That in light of the above the prayer of the Petitioners has become infructuous and Petition is liable to be dismissed.

19-02-2024

DEPONENT

Assistant Commissioner
Ramunerative Project Cell, MCD

VERIFICATION:

22 FEB 2024

Verified at New Delhi on this ___ day of Feb 2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official record maintained by the MCD and I believe the same to be true and correct.

19-02-2024

DEPONENT

Assistant Commissioner
Ramunerative Project Cell, MCD

22 FEB

FILED BY:

PUJA KALRA
Standing Counsel MCD

22 FEB 2024

Chamber No. 430; Block-I,
Delhi High Court, New Delhi
Mob. 9312839323

Signature: Kalra
I identify the deponent who has signed but thumb impression in my presence.



DECLARED THAT THE DEPONENT...
Identified by Shri/Smt. *Signature* H.P.
Has solemnly affirmed before me at Delhi
at Sl. No. *(2)*
of the affidavit which have
been read & explained to him are true and
correct to his knowledge

22 FEB 2024

Oath Commissioner Delhi High Court

Annexure RH 3



MUNICIPAL CORPORATION OF DELHI,
OFFICE OF DY. COMMISSIONER,
REMUNRATIVE PROJECT CELL,
Dr. Shyama Prasad Mukherjee Civic Centre (25TH Floor),
Jawaharlal Nehru Marg, New Delhi-110002

No. AC/RPC/MCD/2024/D-2815

Dated 29/01/24

TO,

The Dy. Director,
Horticulture Department,
Anand Parbat,
Karol Bagh, Delhi

Sub:- Regarding Mobile Tower installation at Seth Ghanshyam Dass Chowk, Ramjas Road, Karol Bagh. New Delhi-110005.

Whereas, a permission letter no. AC/RPC/MCD/2023/D-2044 dt. 15.02.23 was issued to M/S Indus Towers Ltd. for installation of Ground Based Monopole (GBM) at Seth Ghanshyam Dass Chowk, Ramjas Road, Karol Bagh New Delhi-110005.

Further, the same permission was withdrawn by the deptt. vide letter No. AO/RPC/MCD/2023/D-234 dt.18.04.23.

Whereas Hon'ble NGT vide order dt 10.01.2024 directed to remove concrete platform and restore the green area and file an ATR before 01.03.2024. (copy enclosed)

It is therefore, request to take requisite steps for compliance order of Hon'ble NGT. And a compliance report may be sent to RP Cell, MCD by 15.02.2024 as on dt enable this department to file a compliance report to NGT.

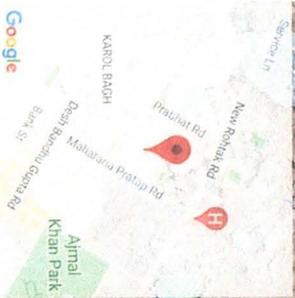
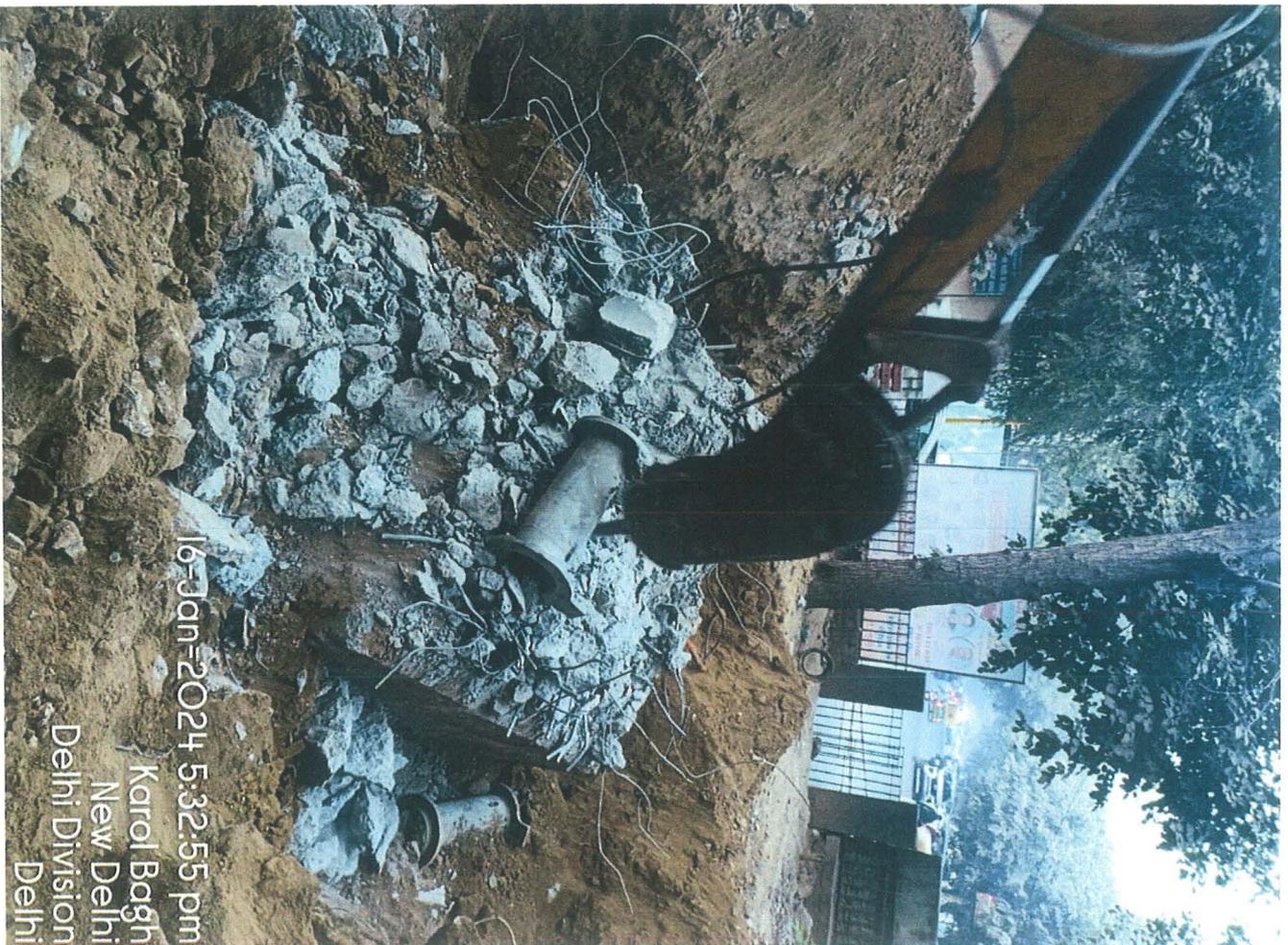
[Signature]
29/01/24
Administrative Officer
RP Cell
Administrative Officer
R.P. Cell/MCD

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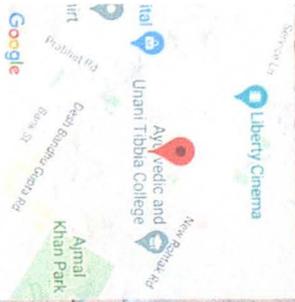
1. Dy Comm.,. RP Cell : for kind information please.
2. Dir.-In –Chief (Hort.) (HQ)- for kind information please.

Annexure M/2 4

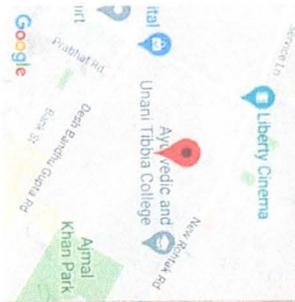
CONCRETE STRUCTURE REMOVED



AFTER REMOVAL OF CONCRETE

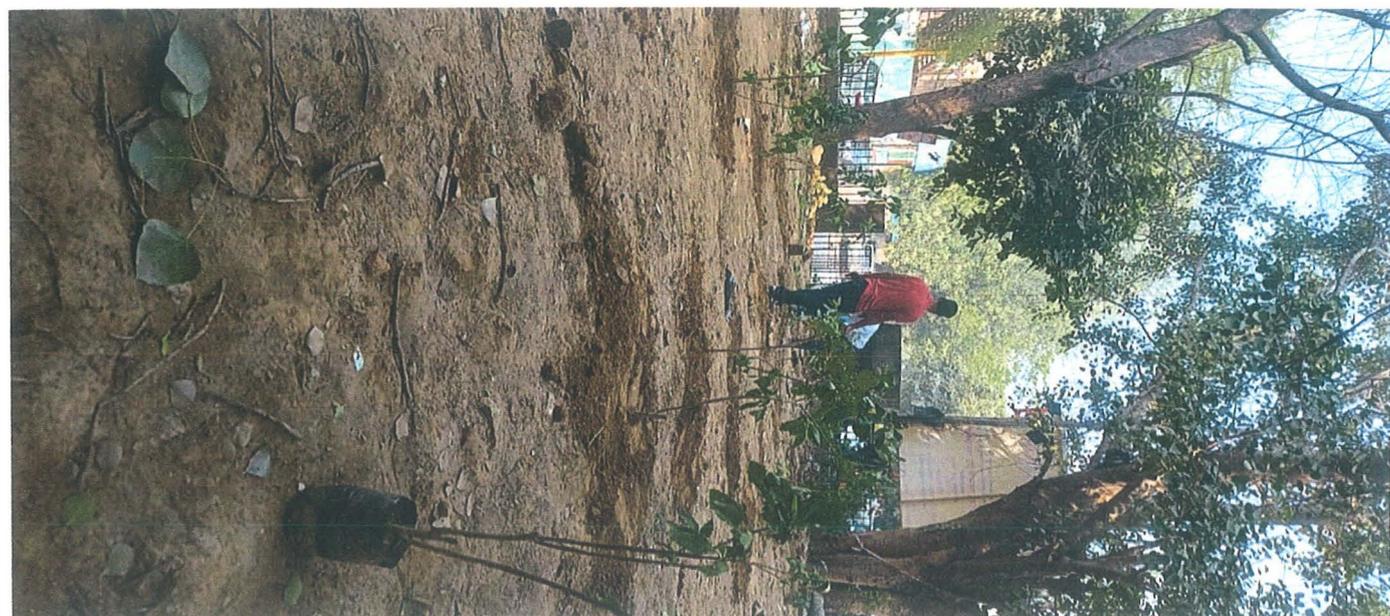


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Jan 19, 2024 3:15:00 PM
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PLANTATION DONE



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